

SECTION XV

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO.33897 OF
2014

WITH PRAYER FOR INTERIM RELIEF

ST SOLDIER MODERN SENIOR SECONDARY SCHOOL

...PETITIONER

VERSUS

REGIONAL PROVIDENT FUND COMMISSIONER

...RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 01.07.2015 when the Court was pleased to pass the following order-

"In view of the letter circulated by Advocate-on-Record for the petitioner seeking adjournment for filing rejoinder affidavit, matter is adjourned for six weeks."

It is submitted that in pursuance of order quoted above, counsel for the Petitioner has not filed rejoinder affidavit so far.

Service is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 07th day of August, 2015.

ASSISTANT REGISTRAR

Copy to: 1. Mr. Vivek Gupta, Adv.
110, C.K. Daphtary Block, S.C.I.
2. Mr. Balraj Dewan, Adv.
108, C.K. Daphtary Block, S.C.I.

ASSISTANT REGISTRAR